

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

STARRED QUESTION NO:277

ANSWERED ON:16.03.2015

CONSERVATION OF BUDDHIST CULTURE

Sundaram Shri P.R.;Udhayakumar Shri M.

Will the Minister of CULTURE be pleased to state:

(a) whether the Government has provided/ proposes to provide financial assistance every year to voluntary institutions/ organizations and NGOs for preservation and development of monuments, heritage sites and also Buddhist/ Tibetan Culture in the country;

(b) if so, the details of such institutions/organizations which were extended assistance during each of the last three years and the current year, State/UT-wise; and

(c) the details of funds allocated vis-a-vis utilized in this regard during the last three years and the current year organization and State/UT-wise?

Answer

MINISTER OF STATE (I/C) FOR CULTURE AND TOURISM AND MINISTER OF STATE FOR CIVIL AVIATION (DR. MAHESH SHARMA)

(a) to (c): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 277 FOR 16th MARCH, 2015

(a) The Government provides funds for maintenance of unprotected heritage, structure/ monuments under the scheme of financial assistance to unprotected monuments less than 100 years old. The Government also implements a scheme for providing financial assistance for Development of Buddhist/ Tibetan Culture and Art. Under this scheme, Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/ Tibetan Culture and tradition, located in any part of the country are given financial assistance.

(b) The details of institution/organizations which were extended financial assistance during the last three years and current financial year 2014-15 as on 10.3.2015 State/UT-wise are given at Annex-I & Annex-II.

(c) The funds in respect of scheme for financial assistance for preservation of monuments less than 100 years old are paid as one time grant and the unutilized grant, if any, are refunded to the Government. The funds in respect of Buddhist Scheme are paid in two equal installments, the first being released with the approval of the project. As the second installment is reimbursed after receipt of duly audited statements of accounts showing the utilization of the entire amount of the grant plus the share of the grantee, the entire funds released are utilized.